

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-07-2021 AT 2.30 PM THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/867/2020
NAME OF THE PETITIONER : Noshir Sheriar Irani
NAME OF THE RESPONDENTS : MRF Ltd
UNDER SECTION : Sec 59 of CA, 2013

ORDER

Counsel for the Applicant is represented by Ld. Counsel Mr. Rahul Unnikrishnan. Counsel for the Respondent is represented by Ld. Counsel Mr. M. Vijayan.

The Applicant is directed to serve copy of the application on the Respondent.

List this matter on **13.08.2021** for counter and hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs